

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 804/2022

In the matter of:

**“In re: News item published in the Indian Express dated 01.11.2022
entitled “Delhi 2 dead in factory fire in Delhi”**

NDOH: 23.11.2022

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Filed by:

(Delhi Pollution Control Committee)
Respondent

New Delhi:

Dated: 17th 11.2022

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

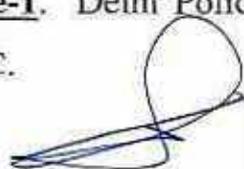
Original Application No. 804/2022

In the matter of:

**In re: News item published in the Indian Express dated 01.11.2022
entitled "Delhi 2 dead in factory fire in Delhi"**

**STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO NOTICE DATED
02.11.2022**

1. That this Hon'ble Tribunal issued a notice on 02.11.2022 and directed to CPCB, DPCC, DOIS&HD, DM(North Delhi) and Balaji Footwear for appearance due to fire broke out on 01.11.2022 as reported in India Express at E-909, Narela Industrial Area, Delhi – 110040.
2. That, the Officials of SDM(Narela), Delhi Police, NDRF Team, Fire Department, DSIIDC and DPCC has inspected the site on 01.11.2022. Following are the observation of the inspecting team:-
 1. Fire burst out of overheating of Agro Drum/ cylinder used for manufacturing of PVC footwear's as reported by the eye witness present at site.
 2. On fire floor, Cylinder was blast at such scale that a man standing in front of cylinder had thrown out of window grill of building to outside road as reported by locals.
 3. This incident happened due to negligence of untrained or unskilled workers and labours inside the premises and also due to negligence of owner of the factory.
4. That, copy of the FIR of incident lodged by Delhi Police is attached herewith as **Annexure-1**. Delhi Police lodged FIR under Section 284, 337, 304 and 34 of IPC.



5. That, Fire Department also provided copy of fire report details, which is enclosed herewith as **Annexure-2**. The report shows:

- Fire was in a footwear manufacturing factory on 1st floor resulting 20 persons sustained burn injuries, 8 were removed to RML Hospital and 10 were removed to Safdarjung Hospital by CATS Ambulance and PCR, and two persons were declared brought death by MO on duty.
- Building comprised of basement, ground plus two floors. Charge handed over to Inspector Grish Chand from PS Bhorgarh.

6. That as per records of DPCC, there are two units operating at this premises. Details of both the units are as under:

S. No.	Name of Unit	Activity	Consent status
1.	M/s Bala Sundari Industries	Manufacturing of Plastic Dana and printing of straps.	Pending with DPCC
2.	M/s Sandeep Plastic,	Manufacturing of footwear and PVC granules and printing on footwear.	Consent to operate granted on 19.05.2020 which is valid upto 13.11.2024.

Copy of the Consent issued to M/s Sandeep Plastic is enclosed herewith as **Annexure-3**.

7. The present status report may kindly be taken on record.

(Mohd. Arif)
Sr. Environmental Engineer

Dated:- 17/11/2022
Place:- Delhi

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Annexure-1

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

(प्राग 154 टूट प्रक्रिया सहिता के तहत)

1. District (जिला): OUTER NORTH P.S. (गावा): NARELA INDUSTRIAL AREA Year(वर्ष) 2022 FIR No(प्र.सू.पि.सं.) 0837 Date : 01/11/2022
2. Act(s)(कर्म/विद्यम) : - IPC 120A Section(s)(प्राग(एं)): 287/337/304/3A
3. Occurrence of Offence (अपराध की घटना):
(a) Day(दिन): TUESDAY Date From(दिनांक से): 01/11/2022 Date To(दिनांक तक): 01/11/2022
Time Period (समय अवधि): Time From (समय से): 09:30 hrs Time To (समय तक): 09:30 hrs
(b) Information received at P.S. (यहां जहां सूचना प्राप्त हुई): Date(दिनांक): 01/11/2022 Time (समय): 17:49 hrs
(c) General Diary Reference (रोजानामचा संदर्भ): Entry No.(प्रविष्टि सं.): 063A Date/Time(दिनांक/समय): 01/11/2022 17:49
4. Type of Information (सूचना का प्रकार): Written
5. Place of Occurrence (घटनास्थल):
(a) Direction and Distance from P.S. (गावा से दूरी और दिशा): EAST 01 Km(s)
(b) Address(पता): 2ND FLOOR, FACTORY NO E-609 DSIDC, NARELA DELHI
(c) In case, Outside the limit of the Police Station (यदि गावा सीमा के बाहर है):
Name of P.S.(गावा का नाम): District(जिला):
6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):
(a) Name(नाम): KRISHAN DEV (S/O) SH MAHESH DAS
(b) Date/Year of Birth (जन्म तिथि / वर्ष): 1997 Nationality (राष्ट्रियता): INDIA
(c) Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि): Place of Issue (जारी करने का स्थान):
(d) Occupation (व्यवसाय): LABOURER
(e) Address(पता): BALWAN KA MAKAN, VILLAGE SHAHPUR GARHI, DELHI, NARELA INDUSTRIAL AREA, OUTER NORTH, DELHI, INDIA, 7439460325
7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/संदिग्ध/अजात अभियुक्त का का पूरे विवरण सहित वर्णन):
8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
NO DELAY
9. Particulars of the properties stolen/involved (attach separate sheet if necessary):
Sl.No. (क्र.सं.) Property Type(Description) Est. Value(Rs.)(मूल्य (₹ में))
10. Total value of property stolen (चोरी हुई सम्पत्ति का कुल मूल्य):
11. Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण न., यदि कोई हो):

(4)

1. F.I.R. Contents (attach separate sheet, if required) (प्रश्न सूचना (प्र) 1 तः 4)

Statement of Krishan Dev S/o Sh. Mahesh Dass R/o Balwan Ka Makaan, Village Shahpur Garhi Delhi Age 25 Years Mob No. 7439460325 द्यान किया कि मे पता उपरोक्त पर किया पर रहता है और गान धानारण पोस्ट नैतिया थाना फूली इमा जिला बाका विहार का रथाई निवासी हूँ और Factory No E-909, DSIIDC, Narela, Delhi में labour का काम करता हूँ। आज दिनांक 01/11/2022 को समय करीब 9.00 AM पर factory में Duty आ गया था व factory में और भी Labour आ गई थी साफ सफाई करने के बाद समय करीब 9.30 AM पर Factory के 2nd floor पर Sonu म की Labour ने PU Line की मशीन को चालू करने के लिए MC को उपर उठाया तो मशीन में ब्लास्ट हो गया व उसी ब्लास्ट से Sonu Factory में आगे की तरफ लगी गील को तोड़कर नीचे जाकर गिरा व Factory के 2nd Floor पर आग लग गयी व आग ने देखकर मे Factory के अन्य Labour अन्दर फसी रह गयी थी व उसके बाद Ambulance की गाडी मुझे SRHC Hospital Narela Delhi ले आई व उसके बाद करीब 15-20 Labour और भी हमारी Factory में जलने के कारण Hospital में भर्ती हुई। Factory में आग PU Line की मशीन में ब्लास्ट होने से लगी है इस मशीन के खराब होने की बात हमने कई बार शिकायत मालिक ठेकदार वाशु देव यादव को की थी परन्तु मालिक व वाशु देव यादव ने कोई ध्यान नहीं दिया। Factory मालिक व ठेकदार वाशु देव यादव के के खिलाफ कानूनी कार्यवाही की जाए। आपने मेरा द्यान लिखा पढ़ लिया ठीक है। LTI Krishan Dev Attested SI Vikas No 276/OND Dt 01/11/22 PS NIA Delhi श्रीमान Duty officer साहब सरकारी कार्य हेतु निवेदन इस प्रकार कि मन ASI को DD No. 23-A मिलने पर मन ASI मय HC Narender No. 2211/OND जाय मौका Factory No. E-909, DSIIDC, Narela, Delhi पहुंचा जहाँ पर factory के 2nd Floor पर आग लगी हुई थी व मौका पर Fire Tender, CAT Ambulance, Beal Staff and Senior Officer भी मौजूद थे जो मौका पर दरियाफ्त पर मालूम हुआ कि फैक्ट्री में कई लेबर Injurd के कारण SRHC Hospital, Narela, Delhi जा चुकी है व मौका पर आग बुझाने का कार्य Fire Brigade द्वारा किया जा रहा है जो HC Bhupender No. 2141/OND को मौका की हिफाजत के लिए छोड़कर मन ASI मय HC Narender No. 2211/OND SRHC hospital, Narela, Delhi पहुंचे जहाँ पर MLC No. 5851/22 of Sonu Thakur S/o Maheshwar Thakur Age 30 Years, MLC No. 5857/22 of Unknown S/o Unkwon Age 25 Years को Dr साहब Brought Dead घोषित किया था जो मौका पर Harsh Van DL1LK 2034 with Driver HC Krishan No. 1811/OND SRHC Hospital, Narela, Delhi बुलाया गया व दोनों Dead Body को हासिल करके HC Narender No. 2211/OND के द्वारा Harsh Van में BJRM Hospital, Jahangir Puri, Delhi में भेजकर Pre serve करवाया गया व MLC No. 5834/22 of Kishan Dev S/o Mahesh Das Age 25 Years, MLC No. 5835/22 of Pintu S/o Bhupender Ray Age 22 Years, MLC No. 5837/22 of Sintu S/o Ganga Dhar Age 20 Years, MLC No. 5838/22 of Atul S/o Durg Pal Age 21 Years, MLC No. 5839/22 of Sameer S/o Aslam Age 17 Years, MLC No. 5840/22 of Pinku S/o Sarkash Age 21 Years, MLC No. 5841/22 of Sanjay s/o Anandi Thakur Age 28 Years, MLC No. 5843/22 of Mewa Lal S/o Mangli Prasad Age 28 Years, MLC No. 5844/22 of Anod S/o Teni Age 30 Years, MLC No. 5845/22 of Monu Yadav S/o Durga Prasad Age 22 Years, MLC No. 5846/22 of Chander Shekhar S/o Shinaka Age 58 Years, MLC No. 5848/22 of Kali Charan S/o Anil Ram Age 28 Years, MLC No. 5849/22 of Purnod S/o Tilak Dhari Age 19 Years, MLC No. 5850/22 of Pukar S/o Girja Yadav Age 22 Years, MLC No. 5853/22 of Purn S/o Jagdish Age 20 Years, MLC No. 5854/22 of Rakesh S/o Sunder Lal Age 25 Years, MLC No. 5855/22 of Suraj S/o Munan Age 18 Years, MLC No. 5856/22 of Arvind S/o Ram Chander Age 37 Years. All above residence of Factory No. E-909, DSIIDC, Narela, delhi पर जेंरे इलाज मिले जो सभी की MLC पर Dr साहब ने A/H/O burn Injury by Industrial Accident तहरीर फरमाया है व Nature of Injury O/R तहरीर फरमाया है व MLC No 5834/22 of Kishan Dev S/o Mahesh Das Age 25 Years को Fil for Statement तहरीर फरमाया है व MLC No 5834/22 of Kishan Dev S/o Mahesh Das को Statement तहरीर फरमाया है व मन ASI ने Injured Kishan Dev S/o Mahesh Das पर Dr साहब ने Unfit घोषित किया व जो द्यान हासिल करने के बाद मौका पर आया व जो काफी देर के बाद आग को बुझा दिया गया व Fire Brigade स्टाफ को बुलाया गया परन्तु Factory के अंदर आग के कारण अभी तक बहुत ज्यादा गर्मी होने के कारण मौका का Inspection किया जा सका जो HC Bhupender No. 2141/OND को मौका की हिफाजत के लिए मौका पर छोड़ा गया जो बाद में Fire Team व FSL Team को मौका पर बुलाकर Inspection करवाया जायेगा व मन ASI हाजिर थाना आया जो Injured को गान से, हालात से व PCR call से अपराध U/s 287/337/304/34 IPC का घटित होना पाया जाता है लिहाजा एक लेख करके पेश Duty Officer है case Register करके बहुकुम जनाव SHO आइन्दा तफ्तीश Inspr Girish Chandra

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District: GATEWAY/DELHI P.S. NARELA/INDIA AREA Year: 2022 Date: 01/11/2022

साहब के हवाले की जाये Date and time of occurrence - Dated 01/11/2022 at about 09 30 AM Place of Occurrence:- 2nd Floor, Factory No E-909, DSIIDC, Narela, Delhi Tehrr produced on - Dated 01/11/2022 at 5:45 PM Sd english ASI Vikas No. 276/OND PIS No. 28061461 PS Narela Indl. Area. Delhi Hपुलिस कार्यवाही एक लिखित article Hindi/English written by ASI Vikas NO 276/OND के द्वारा थाना मे मुझSI/DO को दरपेश प्राप्त हुई एक लिखित Article मिलने पर मुझ SI/DO ने मुकदमा U/S 287/337/304/34 IPC का दर्ज Computer करके CCTNS Operator के द्वारा Computer मे Feed कराकर अमल लेख व FIR की Computerized Copy by order SHO further investigation Insp Girish Chander ATO PS NIA No D-1953के हवाले कि गई। जो मुनासिब कार्यवाही अमल मे लायेगा FIR Copy व अन्य संबंधित दस्तावेज डाक के द्वारा सीनियर ऑफिसर के सामने प्रस्तुत होंगे।

13. Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मट सं.2 में उल्लेख धारा के तहत है):

OR (या)

(i) Registered the case and took up the investigation:

(प्रकरण दर्ज किया गया और जांच के लिए लिया गया):

Rank (पद):
I (INSPECTOR)

(ii) Directed (Name of the I.O.)(जांच अधिकारी का नाम): GIRISH CHANDRA

No.(सं.): 16040039 to take up the investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) OR(या)

(iii) Refused investigation due to(बाध के लिए): OR (के कारण इकार किया या)

(iv) Transferred to P.S(name)(थाना): District(जिला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the complainant/informant, free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(अर.ओ.ए.सी.):

14. Signature / Thumb Impression of the Complainant / Informant: (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer
Name(नाम): KRISHAN KUMAR
Rank (पद): SI (SUB-INSPECTOR)
No.(सं.): 28851014

15. Date and Time of despatch to the court: (अदालत में प्रेषण की दिनांक और समय):



(6) (17)

DELHI FIRE SERVICE
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF
DELHI
New Delhi-110001

Fire Report Details

Annexure-2

Fire Report Number :	Current Date: Wednesday, November 9, 2022 221131671
Operational Jurisdiction of Fire Station :	Bhor Garh
Information Received From:	Public
Name of The Caller :	MR. SAHIL
Phone No. of the Caller :	9311008756
Full Address of Incident Place:	Footwear Factory, E-909, Narela Industrial Area, Near J.P Dharam Kanta, Delhi.
Date of Receipt of Call :	Tuesday, November 1, 2022
Time of Receipt of Call :	9 Hrs : 35 Min
Time of Departure From Fire Station:	9 Hrs : 36 Min
Approximate Distance From Fire Station:	2 Kilometers
Time of Arrival at Fire Scene:	9 Hrs : 40 Min
Nature of Call	Fire
Date of Leaving From Fire Scene:	11/1/2022
Time of Leaving From Fire Scene:	20 Hrs : 19 Min
Type of Occupancy:	Industrial
Category of Fire:	Make4
Type of Building:	Low Rise

Details of Affected Area:

Fire was in a footwear manufacturing factory on 1st floor resulting 20 persons sustained burn injuries, 8 were removed to RML Hospital and 10 were removed to Safdarjung Hospital by CATS Ambulance and PCR, and two persons were declared brought dead by MO on duty. Building comprised of basement, ground plus two floors. Charge handed over to Inspector Girish Chand from PS Bhorgarh.

**Divisional Officer
Delhi Fire Service**

Disclaimer:

This is a computer generated report. Neither department nor its associates, information providers or content providers warrant or guarantee the timeliness, sequence, accuracy or completeness of this information.



DELHI POLLUTION CONTROL COMMITTEE

7

(Government of N.C.T. of Delhi)

4th & 5th Floor, ISBT Building Kashmere Gate, Delhi 110006

CONSENT ORDER

Annexure-3

Certificate No. :G-13491

Name of the unit	:	SANDEEP PLASTIC
Address	:	PLOT NO E-909 DSIIDC INDUSTRIAL COMPLEX NARELA 110040, Narela Industrial Area, Delhi - 110040
Consent Order No	:	DPCC/CMC/2019/2751553
Date of issue	:	19/05/2020
Product/Activity	:	Printing without Trade Effluent Discharge
Manufacturing Activities	:	MANUFACTURING OF FOOTWEAR AND PVC GRANULES AND PRINTING ON FOOTWEAR
Category Name	:	[ORANGE, GREEN]

This Consent to **Operate** is hereby granted under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 under **ORANGE** Category. This consent is subjected to terms and conditions specified overleaf. **This is being issued with reference to your application id 2751553 valid from 13/11/2019 to 12/11/2024.**

SATENDER
KUMAR

Digitally signed by
SATENDER KUMAR
Date: 2020.05.19
12:09:51 +05'30'

Senior Environmental Engineer